

**SHRI B. SHANKARANAND:** I introduce the Bill.

**PROF. MADHU DANDAVATE (Rajapur):** It is a very inadequate Bill. It is as weak as the Minister.

**MR. SPEAKER:** Is the Minister weak? I think he is quite fit.

**SHRI S. JAIPAL REDDY (Mahbubnagar):** They have made a mole of a mountain.

**MR. SPEAKER:** You make the mountain.

11.15 hrs.

MATTERS UNDER RULE 377

[English]

- (i) **Need to have a separate Coal Mining Company for Orissa with headquarters at Sambalpur**

**DR. KRUPASINDHU BHOI(Sambalpur):** The Ib Valley Coal Field Located in Sambalpur district of Orissa is controlled by the Western Coal Field Ltd Nagpur and the coal mines located at Talcher and Sundergarh are managed by the Central Coal Field Ltd. Ranchi. So, the coal mines situated in Orissa are managed by the two different coal companies. As a result of this, enough attention is not being paid for the development of coal resources available in Orissa. Many administrative difficulties are also arising due to this reason. As such, I demand that a separate coal company should be created for Orissa with its Headquarters at Sambalpur.

[Translation]

- (ii) **Need to formulate an action plan for the birth centenary celebrations of Dr. Ambedkar**

**SHRI GANGA RAM (Firozabad):** Mr.

*Speaker Sir, Baba Saheb Dr. Bhim Rao Ambedkar was the messiah of Harijans. He was the founder of our sacred Constitution. He is called modern 'Manu'. He served Harijans, the poor and down-trodden. He specially worked for the upliftment of women. His birth centenary falls on the 14th of April, 1991. His birth centenary should be celebrated throughout the country just as we do for other leaders of the nation. The Government should chalk out an action plan to celebrate the birth centenary of Dr. Ambedkar.*

- (iii) **Need to take steps for getting World Bank aid for the comprehensive plan on river Narmada, Bina to solve the water scarcity problem in Sagar (Madhya Pradesh).**

**SHRI NANDLAL CHOUDHARY (Sagar):** Mr. Speaker Sir, it is necessary to find a permanent solution to the drinking water problem in Sagar in Madhya Pradesh. A minor drinking water scheme is not adequate for this developing town with a growing population. The drinking water scarcity will persist and the public will continue to face this problem. So the Central Government is requested to direct the Madhya Pradesh Government to formulate a comprehensive plan on the Narmada Bina river near Barmaan for supply of drinking water to find a permanent solution to the problem. As World Bank has agreed to provide loan in respect of the Sagar town, the Central Government should take steps to get the State Government advantage of this facility.

[English]

- (iv) **Need to set up a fruit processing industry in Mithila region of Bihar**

**DR. G.S. RAJHANS(Jhanjharpur):** It is heartening to note that the Government of India has realised the importance of food processing industries and have set up a separate Ministry for the purpose.

[Dr. G.S. Rajhans]

Mithila region of North Bihar is well known for the choicest varieties of mangoes. The same are available there at a throw away price. Besides, other fruits and vegetables of choicest varieties are also available there at a very cheap price.

Unfortunately, the growers do not get a remunerative price. These fruits and vegetables are highly perishable.

There is acute unemployment in Mithila region. Besides, there is no industry there worth the name. As such, it is earnestly requested that a fruit processing industry be set up in the Mithila region of North Bihar at an early date.

**(v) Need to amend the Constitution to add/delete communities from SC/ST list and to implement Mandal Commission Report**

SHRI UTTAM RATHOD (Hingoli): Government have been announcing over the last several decades their intention to amend the Constitution with a view to adding and deleting some of the communities in the list of S.Cs. and STs. So far, it had not materialised. This has created great frustration among the people.

Though Mandal Commission Report was submitted in December 1980, no action to accept and to implement it has so far been taken. This also has created doubts in the minds of fiftyone per cent of backward class people.

Government are requested to take immediate steps to bring forward a Constitution Amendment Bill for adding or deleting any community from the SC and ST list and to accept and implement the Mandal Commission Report.

**(vi) Need to take steps for early completion of on-going Power Projects in Andhra Pradesh to meet the Power shortage.**

SHRI K. RAMACHANDRA REDDY (Hindupur): Andhra Pradesh is suffering from acute shortage of electricity due to two reasons. Firstly, demand for electricity for agriculture and industries has been doubled in the past four years, and secondly the State depends more on hydel power than thermal power. Two-thirds of the State's power needs are met by hydel generation which suffer a lot in times of droughts and summer, due to shortage of water. Immediate steps should be taken to improve thermal generation of electricity. There are a number of schemes under thermal generation, which need to be completed. The State Government is not in a position to complete the thermal projects because of constraint of funds. A few months back, one thermal plant was planned to be constructed at Muddanuru in Rayalaseema region, where drought conditions persist throughout the year. Funds are necessary for an early completion of this project also.

Recently, Japan has promised massive aid for starting and improving power generation projects in our country. As Andhra Pradesh is a purely agricultural State, shortage of power is affecting agriculture to a considerable extent. So, top priority should be given for generation of thermal power in the State.

It is, therefore, requested that a considerable amount out of the aid from Japan may be invested in Andhra Pradesh for thermal generation.

**(vii) Need to enquire into the import of pest infected wheat from U.S.A.**

DR. A.K. PATEL (Mehsana): There is great resentment and reaction among the public and the Press due to the import of ergot-affected wheat from U.S.A. about